

7-5-1990

DA 32/90

3

Applicant not present.

The applicant has not appeared in person on the last three hearings. Issue notice to him about the next date of hearing. List for admission on 7th September, 1990.

D. K. Chakravorty
(D. K. CHAKRAVORTY)
MEMBER (A)

P. K. Kartha
(P. K. KARTHA)
VICE CHAIRMAN

Notice served to applicant
Searched :
Rejoined not filed.
7.9.90.

Present : None for the applicant.

Shri P.P. Khurana, Counsel for the respondents.

The applicant is not present despite service of notice on him. He has not also appeared on the last three occasions.

The application is dismissed for default and non-prosecution.

D. K. Chakravorty
(D. K. CHAKRAVORTY)
MEMBER (A)

P. K. Kartha
(P. K. KARTHA)
VICE CHAIRMAN